

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 4283

TO BE ANSWERED ON THE 28th March, 2017

Production of API

4283. SHRI P.R. SUNDARAM:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has taken any concrete measures to facilitate the indigenous production and supply of Active Pharmaceutical Ingredients (API) and if so, the details thereof;
- (b) whether the Government has taken serious note of the heavy dependence on Chinese Markets for API and taken steps to reduce the same to avoid monopoly of China in this field;
- (c) if so, the details thereof and the total quantity and value of API imported during the last three years; and
- (d) the action taken so far by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI
MANSUKH L. MANDAVIYA)**

(a): The policies formulated by government from time to time are made so that the country's dependence from imports are minimised.

(b) & (c): The imports are mostly done on economic considerations. The details of India's total imports of Active Pharmaceutical Ingredients and the imports from China during the last three years are as under:

Years	Total import (Rs. Crores)	Imports from China (Rs. Crores)
2013-14	18991.14	12061.53 (63.51%)
2014-15	19833.20	12757.96 (64.33%)
2015-16	21216.91	13853.20 (65.29%)

(Source CMIE economic outlook)

(d): In order to reduce dependence on import, the Government had on 29.01.2016 notified the withdrawal of exemption in customs duties which were earlier given to certain categories of drugs and bulk drugs to provide a boost to the domestic manufacturers. Further, the government clears bottlenecks like environment clearance etc. which the manufacturers are facing, in order to give a boost to domestic manufacturing of bulk drugs.

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